

Directorate General Health Services
Vs.

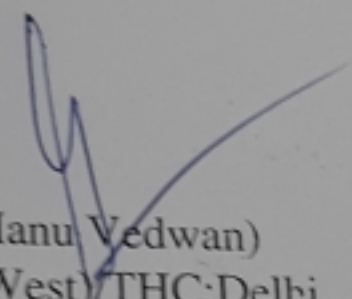
Dr. Naveen Khichi, Owner of
M/s Care New Born and Child Hospital
Case No.
PS Punjabi Bagh

07.09.2020

Fresh complaint case received by way of assignment.
It be checked and registered as per rules.

Present: None for complainant.

Be put up for consideration on 11.09.2020.



(Manu Vedwan)

MM-01(West)/THC:Delhi

07.09.2020

FIR No.10/2015
Case No.4876/18
PS Punjabi Bagh

07.09.2020

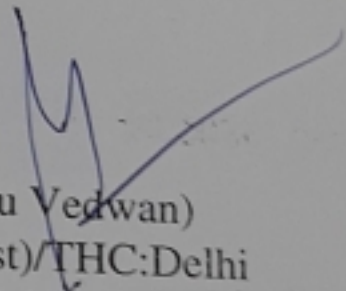
The present case was earlier adjourned en-block on 27.04.2020 for 07.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Complainant as well as counsel is present through Cisco webex meet application.

Heard. Ld. Counsel submits that he wants to file the written submissions alongwith judicial precedents to support his protest petition and request for some time.

At request, be put up on 15.09.2020.


(Manu Vedwan)

MM-01(West)/THC:Delhi

07.09.2020

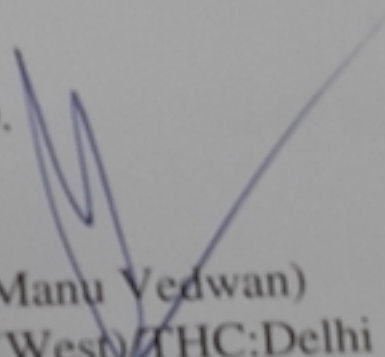
Capital Land Builders Pvt. Ltd. Vs. Janardhan Rai & Ors.
Case No.
PS Punjabi Bagh

07.09.2020

**Fresh complaint case received by way of assignment.
It be checked and registered as per rules.**

Present: None for complainant.

Be put up for consideration on 11.09.2020.


(Manu Vedwan)
MM-01(West)/THC:Delhi
07.09.2020